

entitled is borne entirely by Government. In the case of the C.R.P. and the C.I.S.F., the question of cost to Government or subsidy does not arise.

(e) and (f). The information is being collected and will be placed on the table of the Sabha in due course.

**Setting up of Handloom Finance Corporation
in Public Sector**

2368. SHRI N. R. DEOGHARE : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether Government propose to set up a Handloom Finance Corporation in the public sector ;

(b) if so, the details of the proposal ; and

(c) if not, the reasons therefor, particularly when the handloom industry in the country needs huge finances for its development ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (CHOWDHARY RAM SEWAK) : (a) No, Sir.

(b) Does not arise.

(c) Financial assistance is already being provided by the Central Government to the State Governments in the form of block loans and grants for village and small industries which also include the development of handloom industry.

पश्चिमी बंगाल में नक्सलवादियों द्वारा राष्ट्रीय ध्वज के स्थान पर लाल भण्डा फहराया जाना

2369. श्री यशवन्त सिंह कुशवाह : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि पश्चिम बंगाल में नक्सलवादियों द्वारा राष्ट्रीय

ध्वज के स्थान पर लाल भण्डा फहराये जाने सम्बन्धी प्रयासों का ब्यौरा क्या है ?

गृह-कार्य मंत्रालय में और इलेक्ट्रॉनिक्स और वैज्ञानिक तथा औद्योगिक अनुसंधान विभागों में राज्य मंत्री (श्री कृष्ण चन्द्र पन्त) : राज्य सरकार से सूचना एकत्रित की जा रही है तथा सदन के सभा पटल पर रख दी जायगी ।

**आचार्य तुलसी कृत पुस्तक "अग्नि परीक्षा"
पर लगा प्रतिबन्ध**

2370. श्री यशवन्त सिंह कुशवाह : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या आचार्य तुलसी कृत पुस्तक "अग्नि परीक्षा" पर मध्य प्रदेश राज्य द्वारा लगाये गये प्रतिबन्ध के सम्बन्ध में उक्त राज्य का कोई प्रतिनिधिमंडल उनसे मिला था ;

(ख) उक्त प्रतिनिधिमंडल में शामिल व्यक्तियों के क्या नाम हैं तथा उनकी क्या मांग थी ; और

(ग) उन्होंने उक्त मांग को पूरा करने के लिये क्या कार्यवाही की तथा क्या इस सम्बन्ध में कोई आदेश देने से पूर्व दूसरे पक्ष का मत जानने हेतु उसे अवसर दिया गया था ?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री राम निवास मिर्चा) : (क) से (ग) . आचार्य तुलसी कृत पुस्तक "अग्नि परीक्षा" को मध्य प्रदेश सरकार द्वारा जप्त करने के आदेश के सम्बन्ध में कुछ प्रतिनिधि हम से कई अवसरों पर मिले हैं । प्रतिनिधियों में मुनि नागराज, मुनि सुशील कुमार, श्री प्रभुदयाल दात्रीवाला, मुनि विजय कुमार, श्री बाल चन्द जैन तथा अन्य सम्मिलित

थे ; प्रतिनिधिमंडल ने सामान्यतः प्रार्थना की कि आचार्य तुलसी के रायपुर में ठहरने के दौरान बचाव और सुरक्षा के पर्याप्त प्रबन्ध किये जायें। केन्द्रीय सरकार ने मध्य प्रदेश सरकार से, जिसने ऐसी सुरक्षा के लिए आवश्यक प्रबन्ध किये थे सम्पर्क बनाये रखा। प्रतिनिधिमंडल ने मध्य प्रदेश सरकार द्वारा दण्ड प्रक्रिया संहिता की धारा 99 'क' के अन्तर्गत पुस्तक जन्तु करने के आदेश का भी उल्लेख किया था। उक्त आदेश अभी मध्य प्रदेश उच्च न्यायालय के निर्णयाधीन है।

Loans given to Jute Mills

2371. SHRI P. C. ADICHAN : Will the Minister of FOREIGN TRADE be pleased to state :

(a) the amount of loans given to Jute Mills during the last two years, yeare-wise and mill-wise, by the Industrial Finance Corporation and/or National Industrial Development Corporation and/or the Industrial Development Bank, respectively ;

(b) what type of securities were taken from these mills against those loans ;

(c) what is the total amount of loans outstanding against each mill as on the 31st March, 1970 ;

(d) the names of mills which have not paid the required installments and since when ; and

(e) whether fresh loans are being given to the defaulting mills and, if so, the reasons therefor and the names of such mills.

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (CHOWDHARY RAM SEVAK) : (a) to (e). A statement is laid on the Table of the House. [Placed in Library. See No. LT-4388/70]

Search of Premises and Offices of Bird and Co. and National Jute Mills

2372. SHRI P. C. ADICHAN : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether the premises and offices of the mills under the management of Bird and Co. and of the National Jute Mills were recently searched ; and

(c) if so, on what grounds, by which agencies, and what are the findings thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (CHOWDHARY RAM SEVAK) : (a) and (b). The premises and offices of Messrs National Co. Ltd. were searched between 25th March, 1970 and 3rd April 1970 by the Central Bureau of Investigation. On the basis of the complaint from the Department of Company Affairs, a case against Shri R. N. Goenka, Chairman, National Co. and others was registered by CBI under Section 409 IPC on 14. 2. 1970. Searches were conducted with a view to seize the documents required for investigation. The case is still under investigation.

No recent searches were conducted at the premises and offices of the mills under the management of Bird and Co.

Shifting of Villages and Cities in Guja rat to avoid fury of flood

2373. SHRI P. M. MEHTA : Will the Minister of IRRIGATION AND POWER be pleased to state whether the Chief Minister of Gujrat has expressed his views regarding the shifting of about 100 villages and even cities like Broach which have to face the fury of floods ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD) : The views of Chief Minister Gujarat with regard to shifting of villages and cities like Broach affected by floods have not been communicated to the Government of India. However, when the Union Deputy Minister of Irrigation and Power inspected the flood affected areas of the State in September 1970 and had discussions with